

CITY CIVIL COURT MUMBAI  
IN THE COURT OF SHRI ANIL H LADDHAD  
COURT 7 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 01-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENT P.H.</u></b>				
1.	SUIT	109284/2000	IVOR TELLIS Vs P A FERNANDES AND ORS	V T LULIA
<b><u>NM FOR HEARING</u></b>				
2.	SUIT	102643/2019	Ravindra Laxman Malpekar Vs Mr. Sharad Laxman Malpekar Sub Matter: NOTICE OF MOTION/0104152/2019	M. K. Ghagigaonkar
<b><u>C/S HEARING</u></b>				
3.	SUIT	100806/2010	SMT.SHOBHANA SHAHDEV SHAH Vs CITY LIMOUZINES INDIALTD ORS Sub Matter: CHAMBER SUMMONS/0100051/2019	Kavita Shah
4.	SUIT	103087/2011	PARVATI H DESHPANDE Vs ASHOK P MISHRA AND 2 ORS Sub Matter: CHAMBER SUMMONS/0101341/2018 Sub Matter: NOTICE OF MOTION/0102729/2017 Sub Matter: NOTICE OF MOTION/0100684/2020	E A SASI
5.	SUIT	103201/2008	SATISH YESHWANT KULKARNI Vs LAXMICHAND KHIYASHI GANGAR AND ORS Sub Matter: CHAMBER SUMMONS/0101898/2018 Sub Matter: NOTICE OF MOTION/0102383/2015	N D JAYWANT
6.	SUIT	104192/2008	DAKSHA RAJU SUVARNA AND 3 ORS Vs SUNITA JAYESH BHAGALIA AND 2 ORS Sub Matter: CHAMBER SUMMONS/0100919/2019	MS EVENTA A GONSALVES

**C/S REPLY**

7. SUIT 104948/2012 SHRI GANESH R KADAM H.R. PAWAR  
Vs  
DR. CHANDRAKANT R KADAM  
AND ORS

Sub Matter: CHAMBER SUMMONS/0102148/2018

8. SUIT 100359/2020 **COMPLIANCE** Plff. in person  
Shri. Sayyed Abdul Said Haji  
Abdul Rahim  
Vs  
M.S. Excellent Realtors  
Developers

CITY CIVIL COURT MUMBAI  
IN THE COURT OF SHRI ANIL H LADDHAD  
COURT 7 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 02-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>ARGUMENTS</u></b>				
1.	SUIT	109480/1993	NATIONAL TEXTILE CORPN Vs ARVIND SINGH SETHI AND ORS	MR JOSEPH FERNANDES
2.	SUIT	109803/1991	SMT LAXMI EKNATH SAWANT AND ANR Vs SHRI SHANTARAM BHIWA SAWANT	S A SAWANT H V KODE
<b><u>HEARING</u></b>				
3.	SUIT	105383/2012	MRS SATHIBHA A UPADHYAY Vs MR. NARENDRA KUMAR B. GUPTA Sub Matter: NOTICE OF MOTION/0100527/2019	B.A. SINGH
<b><u>NM FOR HEARING</u></b>				
4.	SUIT	108184/1995	MRS USHA BHARAT SHETTY Vs SADANAND ANNAPPA SHETTY Sub Matter: NOTICE OF MOTION/0102963/2017 Sub Matter: NOTICE OF MOTION/0102793/2018	A S KARWANDE
5.	SUIT	109815/1987	UMA CHAMANLAL ANAND Vs KEWALRAM MULCHAND ANAND AND ORS Sub Matter: CHAMBER SUMMONS/0100094/2020 Sub Matter: NOTICE OF MOTION/0100618/2017 Sub Matter: CHAMBER SUMMONS/0100093/2020	BHARAT JOSHI
6.	SUIT	110212/1987	MADANLAL MEHRA AND ORS Vs OM PRAKASH SHARMA AND ORS Sub Matter: NOTICE OF MOTION/0104811/2019	HSA Advocate
7.	SUIT	100060/2017	Mr. P V Mahesh Kumar Vs Mr. P V Raghavan	Mr. Gopal C.M.Jetly

Sub Matter: NOTICE OF MOTION/0101397/2020

Sub Matter: NOTICE OF MOTION/0104488/2018

8. SUIT 100010/2015 1.Sukhdev Raghunath Gharge R.D.Misra  
2.Smt. Harubai Bapu Gharge  
Vs  
1.Pratapsinh Shoorji Vallabhdas  
2..Jyotsna Wo. Vikramsinh  
Shoorji Vallabhdas and ors

Sub Matter: CHAMBER SUMMONS/0102101/2019

Sub Matter: NOTICE OF MOTION/0100083/2015

CITY CIVIL COURT MUMBAI  
IN THE COURT OF SHRI ANIL H LADDHAD  
COURT 7 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 03-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
			<b><u>S.CT.H.CT. TIME BOUND</u></b>	
1	SUIT	104165/2009	VIRENDRA C DOSHI AND ANR Vs JAYESH C DOSHI AND ANR	SHARATH PAI
			<b><u>SUPREME/HIGH COURT EXPEDITED</u></b>	
2	SUIT	102713/2011	DILIP SHAH AND ANR Vs PADMA THAKORE AND ORS	KALPESH JOSHI
			<b><u>NM FOR HEARING</u></b>	
3	SUIT	101936/2015	Belpu Vadiraja Rao Vs 1.Shripati Raghavendra Rao 2.Shridhar Raghavendra Rao	N D Jaywant
			Sub Matter: NOTICE OF MOTION/0101068/2016	
4	SUIT	102873/2016	Bharathan Kunju Prop. of Pan Clothing Factory Vs M/s. Mehta and Co.	Manoj Bhatt
			Sub Matter: NOTICE OF MOTION/0100041/2017	
			<b><u>NM FOR DISMISSAL</u></b>	
5	SUIT	102843/2016	Atmaram Laxman Mayekar Vs 1.Mrs. Lalita Rajendra Angne 2.Mrs. Priyanka Khemchand Nawar 3.Mrs. Reshma Prasad Padwal and ors.	Mrs. Priti Tare
			Sub Matter: NOTICE OF MOTION/0104841/2016	
			<b><u>C/S HEARING</u></b>	
6	SUIT	103826/2013	VAKEEL AHMED ATTARWALLA Vs ISHRAT JAHAN AND ORS	K. ANDREWS
			Sub Matter: CHAMBER SUMMONS/0101630/2019	

CITY CIVIL COURT MUMBAI  
IN THE COURT OF SHRI ANIL H LADDHAD  
COURT 7 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 04-12-2020

S.No.	Case Type	Case No.	Title <u>S.CT.H.CT. TIME BOUND</u>	Name of Advocate
1.	SUIT	107488/1983	KULBHUSHAN V KAPOOR Vs AMAR VISHWANATH KAPOOR AND 4 ORS Sub Matter: NOTICE OF MOTION/0102645/2018 <u>NM FOR HEARING</u>	H C GANATRA
2.	SUIT	106306/2007	SHRADDHA P KULKARNI Vs MR JUGALMOHANNAGAR ALIAS YAGNIK Sub Matter: NOTICE OF MOTION/0100913/2017 Sub Matter: NOTICE OF MOTION/0103799/2018	MS BASANT TILOKANI AND CO
3.	SUIT	104626/2005	MOHD KAYYUM KHAN Vs SMT.KHATOON NISHA AND ORS. Sub Matter: NOTICE OF MOTION/0102577/2018 Sub Matter: NOTICE OF MOTION/0104970/2019 Sub Matter: NOTICE OF MOTION/0104945/2019 Sub Matter: CHAMBER SUMMONS/0100078/2020	JAMILA SHAIKH ADV. S.R.SAUDAGAR
4.	SUIT	106838/1997	KHURSHEED N SORABJEE AND ANR Vs FAREDOON RUSTOM TIRANDAZ AND ORS Sub Matter: NOTICE OF MOTION/0101036/2018	J NARULA AND ASSOC
5.	SUIT	108446/1998	MOHAMAD YAHIA MOHAMAD HASSAN Vs SAI MOHAMAD S O HABIBULL AND ORS Sub Matter: NOTICE OF MOTION/0100523/2019	S K SRIVASTAVA AND CO
6.	SUIT	102192/2017	<u>C/S REPLY</u> 1. Ramji Kanji Dama 2. Damayanti K. Thakkar 3. Mita Mahesh Doshi 4. Kirti Kumar M. Sacde Vs 1. MCGM 2. The Municipal Commissioner of MCGM 3.Shree Enterprises Sub Matter: CHAMBER SUMMONS/0101225/2019 Sub Matter: NOTICE OF MOTION/0103507/2017	K. Andrews

CITY CIVIL COURT MUMBAI  
IN THE COURT OF SHRI ANIL H LADDHAD  
COURT 7 ADDL SESSIONS JUDGE  
CIVIL CAUSE LIST DATED 05-12-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>SUPREME/HIGH COURT EXPEDITED</u></b>				
1.	SUIT	104839/2010	SUNDER N KRIPLANI Vs VEENU R HIRANANDANI AND ANR	CHARANJEET CHANDERPAL
Sub Matter: NOTICE OF MOTION/0100562/2020				
<b><u>ARGUMENT P.H.</u></b>				
2.	SUIT	107063/2005	JOSEPH PHILIP GIGOOOL AND ANR Vs XAVIER GIGOOOL AND ANR	R G SINGH
3.	SUIT	109473/1993	SAHAKAR MAHARSHI SHANKARRAO MOHITE PATIL SAH SAKHAR KARKHANA LTD Vs JAYAMANKUMAR H ASHAR AND ORS	YATIN R SHAH
<b><u>NM FOR HEARING</u></b>				
4.	SUIT	105894/2007	KALAVATI BRAHMDEO SHARMA AND ANR Vs LALCHAND SURAJBALI SHARMA AND 8 ORS	G B KEDIA
Sub Matter: NOTICE OF MOTION/0103758/2018				
5.	SUIT	102037/2014	ZARINA SHARMSHAD ANSARI Vs 1.SNEHALATA K. AVASARE 2. MS.APARNA KISAN AUSARE 3.SHAMSHAD AHMAD ANARI AND ORS	M V HOLAMAGI
Sub Matter: NOTICE OF MOTION/0101072/2015 Sub Matter: NOTICE OF MOTION/0101203/2015				
6.	SUIT	102960/2015	1.Smt. Vasudha Vasant Phadke 2.Shri. Mahendra Vasant Phadke Vs 1.Shri. Jitendra Vasant Phadke 2.Shri. Ajit Karandikar	J.S. Kalanke
Sub Matter: NOTICE OF MOTION/0103092/2017 Sub Matter: NOTICE OF MOTION/0103091/2017 Sub Matter: CHAMBER SUMMONS/0101504/2017				

**NM ARGUMENTS P.H.**

7. SUIT 102382/2016 Mr. Vikram Jamnadas Kothari M/s. Markand  
Vs Gandhi and Co.  
1.Mr. Dilip V. Thakkar 2.Mr.  
Dilip J. Manek 3.Mr. Rajendra R.  
Mirani  
Sub Matter: NOTICE OF MOTION/0104263/2016  
Sub Matter: NOTICE OF MOTION/0104013/2016  
Sub Matter: NOTICE OF MOTION/0102724/2018

**CS ARGUMENTS P.H.**

8. SUIT 100264/1983 M S KHANDEWAL G S  
LABORATORIES MANASAWALA  
Vs  
RAKESH KAPOOR  
Sub Matter: CHAMBER SUMMONS/0101695/2019